

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 24/2017  
CP NO. 65(ND)/2013  
RT NO. 56/Chd/Pb/2016**

Parshotam Kumar

...Petitioner.


Versus


M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present: Mr. Rajansh Thukral, Advocate with Ms. Surekha Thukral,  
Advocate for petitioner.  
None for respondents.

The matter cannot be taken up today due to rush of work and other  
date bound matters. List this matter for arguments on 22.05.2017.

  
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(Justice R.P. Nagrath)  
Member (Judicial)

  
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(Deepa Krishan)  
Member (Technical)

April 25, 2017  
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